अपवंचन और विदेशी मुद्रा की गड़बड़ी के बारे में अनेक शिकायतें मिली थीं; और

(ग) यदि हां, तो उन शिकायतों पर क्या कार्यवाही की गई है ?

वित्त तथा राजस्व और बैंकिंग मन्त्री (श्री एच० एम० पटेल) : (क) इस समय उपलब्ध सूचना के अनुसार, आय कर प्राधिकारियों ने उत्तर प्रदेश में 1 जनवरी, 1976 से 15 जून 1977 तक की अवधि में 282 मामलों/समूहों में तलाशी लेने एवं माल पकड़ने की कार्यवाही की।

कर अपवंचन के सिलसिले में किसी व्यक्ति को गिरफ्तार करने का आयकर अधिनियम 1961 में ऐसा कोई उपबन्ध नहीं है।

(ख) हाल ही में ऐसी कोई शिकायत प्राप्त हुई प्रतीत नहीं होती।

(ग) यह प्रश्न नहीं उठता।

Pre-Budget Increase in Prices of Items Taxed in the Budget

2918. SHRI BALSAHEB VIKHE PATIL: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware that even before announcement of taxes the retailers had already increased the prices of the items on which the taxes were levied by Government; and

(b) if so, what steps Government propose to countercheck this for future?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). While there have been occasions in the past where retailers had raised the prices of certain commodities in anticipation of the Budget, there is little evidence with the Government of the same having taken place this year.

Legislation already exists relating to the marking of prices of packaged commodities. The State Governments have also powers under the Essential Commodities Act to check such anti-social activities.

Lest a contrived shortfall in supplies should result in a temporary spurt in prices, the Minister for Civil Supplies had in a meeting of the representatives of trade, industry, political parties and Trade Unions, convened by him, called upon business interests to see to it that the flow of goods continued at normal levels both before and after the presentation of the Budget. He had further urged that all major units, who generally have a well organised distribution network, should ensure that their dealers do not indulge in unwarranted price hikes and other unfair trade practices. He had warned the business community that if they belied the trust that the Government was placing in them, stern action would be taken.

Disclosures by Chief Minister and other Ministers of Karnataka under voluntary disclosure scheme

2919. SHRI S. NANJESHA GOWDA:

SHRI KANWAR LAL GUPTA:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the Chief Minister and some of the Ministers of Karnataka State and their family members made a declaration under voluntary disclosure scheme; and

(b) if so, the names of the Ministers and their family members and the value of movable and immovable properties and the amount of cash so disclosed?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Neither the Chief Minister nor any other Minister of Karnataka State has made a disclosure under the Voluntary Disclosure Scheme, 1975.

The wife, daughters and sons-in-law of the Chief Minister have also not made any disclosure.

Information about family members of the other Ministers is not readily available. It will be collected and placed on the Table of the House as soon as possible.

कुशी नगर (उत्तर प्रदेश) में तीर्थ-यात्रियों के लिये आवास प्रबन्ध

2920. **श्री रामधारी शास्त्री :** क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या पर्यटन विभाग का अन्तर्राष्ट्रीय ख्याति प्राप्त भगवान् बुद्ध की निर्वाण भूमि कुशीनगर (उत्तर प्रदेश) में यात्रियों की सुविधा के लिए सस्ते आवास की व्यवस्था करने का विचार है जिससे अधिक से अधिक विदेशी एवम् स्वदेशी यात्रियों को वहां पर आकर्षित किया जा सके; और

(ख) देवरिया जिला (उत्तर प्रदेश) में खुशीनगर स्थित पर्यटक बंगलों के प्रबन्ध के लिए कितने अधिकारी एवं कर्मचारी नियत है और उनके वेतन तथा बंगले के रखरखाव पर कितना खर्च पड़ता है तथा उक्त बंगले में ठहरने का दैनिक किराया क्या है और वर्ष 1977–78 में अब तक कुल कितनी आय हुई है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) पर्यटन विभाग ने, पांचवीं पंचवर्षीय योजना में सांस्कृति पर्यटन कार्यक्रम के भाग के रूप में, कुशी नगर की मास्टर प्लान (भू-प्रयोग योजना) तैयार करने का कार्य निर्माण और आवास मन्त्रालय के टाउन एण्ड कण्ट्री प्लानिंग आर्गेनाइजेशन को सौंप दिया है। मास्टर प्लान (भू-प्रयोग योजना) में पहले से निर्धारित सुविधाओं का स्थान-निर्धारण तथा पर्यावरणीय आयोजना सम्मिलित है। मास्टर प्लान के आधार पर, आवास परिवहन, पानी, बिजली तथा अन्य सुख-साधनों जैसी सुविधाओं की व्यवस्था करने के लिये विस्तृत स्कीमें तैयार की जाएगी।

(ख) यात्री लॉज का परिचालन भारत पर्यटन विकास निगम द्वारा किया जाता है और यहां मैनेजर सहित छ: कर्मचारी नियुक्त है। उनके वेतनों पर प्रति मास लगभग 2,000/- रुपए का औसत व्यय होता है। 1976–77 के दौरान संधारण लागत 18,687.55 रुपए रही और आय लगभग 86,000.00 रुपए रही। 1977–78 की प्रथम तिमाही के दौरान लॉज की आय लगभग 5,000/- रुपए थी। यात्री लॉज में सिंगल रूम का किराया 35 रुपए प्रतिदिन है।

Export of drinking water to Saudi Arabia

2921. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether any agreement has been signed between the Governments of India and Saudi Arabia regarding export of drinking water to Saudi Arabia; and

(b) if so, the broad outlines of the agreement?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) Does not arise.